

Till now in District Nainital, the work of delivery of possession under Section 23 of the Consolidation of Holdings Act, (C. H.A.) in respect of 6261 acres, final preparation of records under Section 27 in respect of 12825 plots and publication of final records under Section 52 in nine villages has been completed.

Till now a sum of Rs. 1.70 lakhs towards consolidation operation in the hilly areas (Uttaranchal) of Uttar Pradesh has been spent.

Coir Research Centre

4432. SHRI THAYILJOHN ANJALOSE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to develop the Coir Research Centre in Kalavoor?, Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRY) (SHRI M. ARUNACHALAM) : (a) and (b) Coir Research Institute at Kalavoor has been set up by the Board for carrying out research and development in the Coir Sector. The special thrust of research activities are on product development, quality upgradation, modernisation of the process, achieving higher production and productivity, eliminating drudgery, increasing earning of Coir Workers and product diversity. A sum of Rs. 50.00 lakhs (Rupees fifty lakhs only) has been provided as budgetary support to the Coir Board for the current year for carrying on research and development activities in Central Coir Research Institute, Kalavoor and the Central Institute of Coir Technology, Bangalore.

Fertilizer Project in Oman

4433. SHRI RAM KAPSE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have agreed to invest about 60 million dollars in

the proposed fertilizer project to be set up in Oman; and

(b) if so, the details of the modalities so finalised?

;

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO) (a) and (b) The Government of India has signed a Memorandum of understanding with the Sultanate of Oman, envisaging early finalisation of broad technical parameters and financial viability of the proposed gas-based urea project to be set up in Oman. Details like project cost, equity base, pricing etc., will be known only after the completion of the exercises as envisaged in the MOU.

Meeting on Panchayat Institution

4434. DR. D. VENKATESEWARA RAO:

SHRI BOLLA BULLI RAMAIAH:

SHRI RAMAKRISHNA KONATHALA:

SHRI S.B. SIDNAL:

SHRI ARVIND TULSHIRAM KAMBLE:

Will the PRIME MINISTER be pleased to state:

(a) whether a meeting of the Ministers from various States and Secretaries of the Panchayati Institutions of the States and Union Territories was held in 1993; and

(b) if so, the main subject discussed in the meeting and the outcome thereof?

*

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) Yes, Sir. A Conference of Ministers and Secretaries incharge of Panchayats of States and Union Territories was held on 3rd July, 1993.

(b) Steps to be taken and the progress made by States and Union Territories in the implementation of the Constitution (Seventy third Amendment) Act, 1992 on Panchayats